

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 398 of 2018

Dated: 23rd April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Azure Power Venus Private Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoon
Ms. Srishti Rai
Mr. Samyak Mishra
Mr. Rahul Chauhan
Ms. Akriti Gandotra

Counsel for the Respondent (s) : Ms. Poorva Saigal
Mr. Shubham Arya for R-2

ORDER

The learned counsel for the Appellant and the Respondent No. 2 submitted that, pleadings are completed in this case and the matter may kindly be posted for hearing.

Submissions of the counsel for the Appellant and the Respondent No. 2, as stated supra, are placed on record.

List the matter for hearing on **09.07.2019**, as agreed by the counsel for the Appellant and the Respondent No. 2.

(Ravindra Kumar Verma)
Technical Member

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(Justice N.K. Patil)
Judicial Member